

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 284 of 2021	Jaysukhal Naranbhai Gohel Vs. Centillion Solutions & Services Pvt. Ltd. & Anr.	Pulkit Tare	Ashish Kothari-R1
2.	Comp. App. (AT) No. 224 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.  <b>With</b>	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani-R13 Anirudh Wadhwa-R14
3.	Comp. App. (AT) No. 225 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani-R13

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	S.P. Singh Chawla
5.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease & Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
6.	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand-R1 & R2 Kunal Godhwani-R3 Mohak Sharma
7.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019  <b>Part Heard</b>	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.  <b>With</b>	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
<b>9.</b>	Comp. App (AT) (Ins) No. 200 of 2020  <b>Part Heard</b>	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
<b>10.</b>	Comp. App. (AT) (Ins) No. 715 of 2020  <b>Part Heard</b>	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas
<b>11.</b>	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
<b>12.</b>	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand-RP Mohak Sharma Ms Pratibha
<b>13.</b>	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	Samiksha Gupta
<b>14.</b>	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruman Shah	Vikrant N Goyal P S Singh-COC

**02:00 PM****For Hearing**

<b>15.</b>	Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
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<b>16.</b>	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
<b>17.</b>	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
<b>18.</b>	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar